

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5492**

TO BE ANSWERED ON THE 05TH APRIL, 2022/ CHAITRA 15, 1944 (SAKA)

CRIME AGAINST CHILDREN

†5492. SHRI NIHAL CHAND:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cases about various crimes including crimes against children are being registered in the country and if so, the details thereof, State/UT-wise;

(b) the number of such cases registered, criminals arrested/convicted and cases solved during the last two years and the current year, State/UT-wise;

(c) whether the Government has prepared a list of States reporting major share of crimes including juvenile delinquencies and if so, the names of the States in which the incidence of crimes are increasing continuously;

(d) the remedial steps taken/being taken by the Government in this regard and the manner in which these States have been directed; and

(e) whether any awareness programmes are being run or proposed to be run to check criminal tendencies in the new generation and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): National Crime Records Bureau (NCRB) compiles and publishes information on crime in its publication "Crime in India". The published reports are available till the year 2020. State/UT-wise details of cases registered about various crimes including crimes against children and juvenile delinquencies under Cognizable Indian Penal Code (IPC) and Special and Local Laws (SLL) Crimes during 2018-2020 are at Annexure-I. Further, State/UT-wise details of

cases registered, cases in which Trials Completed, persons arrested and persons convicted under Cognizable Indian Penal Code (IPC) and Special and Local Laws (SLL) Crimes during 2018-2020 are at Annexure-II.

‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime including crimes against children rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

However, Government accords utmost priority to the safety of children. The Ministry of Home Affairs has issued various advisories from time to time on steps to be taken for effective prevention, detection, registration, investigation and prosecution of all crimes against Children, measures needed to prevent trafficking and to trace children, filing of FIR in case of missing children, kidnapping of minors, tackling of cyber crime relating to obscene content against children and safety and security of children living in Child Care Institutions.

The Juvenile Justice (Care and Protection of Children) Act (JJ Act), 2015 is the primary law for children in need of care and protection and children alleged and found to be in conflict with law. The JJ Act provides for setting up of a network

of services and structures for ensuring the well being and rehabilitation of such children which includes Juvenile Justice Boards, Special Juvenile Police Units, State and District Child Protection Units, Homes of various types and non-institutional care through adoption, foster-care and sponsorship.

Further, the Ministry of Women and Child Development is implementing “Child Protection Services” (CPS) (erstwhile Integrated Child Protection Scheme) with the objective to create a safe and secure environment for overall development of children in need of care and protection and children in conflict with law. The State Governments /UT Administrations are entrusted with the primary responsibility for implementation of the CPS Scheme.

Crime Heads-wise Cases Registered(CR) under Cognizable IPC Crimes during 2018, 2019 & 2020

SL	Crime heads	CR		
		2018	2019	2020
1	Murder	29017	28915	29193
2	Culpable Homicide not amounting to Murder	3635	3420	3512
3	Causing Death by Negligence	144031	145167	126779
4	Dowry Deaths	7167	7141	6966
5	Abetment of Suicide	8324	8312	8816
6	Attempt to Commit Murder	51489	51168	57831
7	Attempt to commit Culpable Homicide	7987	7984	9196
8	Attempt to Commit Suicide	2075	1638	1685
9	Miscarriage, Infanticide, Foeticide and Abandonment	1728	1972	1634
10	Hurt	530076	545757	578641
11	Wrongful Restraint/Confinement	19303	18732	19061
12	Assault on Women with Intent to Outrage her Modesty	89097	88259	85392
13	Kidnapping and Abduction	105734	105036	84805
14	Human Trafficking	1313	1333	947
15	Exploitation of Trafficked Person	190	183	130
16	Selling of Minors for Prostitution	42	21	14
17	Buying of Minors for Prostitution	8	8	1
18	Rape	33356	32032	28046
19	Attempt to Commit Rape	4097	3941	3741
20	Unnatural Offences	1378	997	826
A.	Offences Affecting the Human Body(Total)	1040047	1052016	1047216
21	Offences against State	149	163	172
B.	Offences against the State (Total)	149	163	172
22	Unlawful Assembly	10133	9014	12220
23	Riots	57828	45985	51606
24	Offences promoting enmity between different groups	1114	1116	1886
25	Affray	7776	7147	5395
C.	Offences against Public Tranquillity (Total)	76851	63262	71107
26	Theft	625441	674414	493172
27	Burglary	99940	100819	86223
28	Extortion & Blackmailing	10736	11028	9722
29	Robbery	30822	31052	24107
30	Attempt to Commit Dacoity/Robbery	639	594	508
31	Dacoity	3492	3157	2573
32	Making Preparation and Assembly for committing Dacoity	3452	3541	3098
33	Criminal Misappropriation	244	482	339
34	Criminal Breach of Trust	20456	20986	17358
35	Dishonestly Receiving/Dealing-in Stolen Property	7150	7382	6483
D.	Offences against Property (Total)	802372	853455	643583

Crime Heads-wise Cases Registered(CR) under Cognizable IPC Crimes during 2018, 2019 & 2020

SL	Crime heads	CR		
		2018	2019	2020
36	Counterfeiting	1266	1066	672
37	Forgery, Cheating & Fraud	134546	143641	127724
E.	Offences Relating to Documents & Property Marks (Total)	135812	144707	128396
38	Offences relating to Elections	1882	5538	658
39	Disobedience to order duly promulgated by Public Servant	22907	29469	612179
40	Harbouring an Offender	71	81	164
41	Offences relating to Adulteration or Sale of Food/Drugs	2176	2970	5165
42	Rash Driving on Public way	443805	416918	312777
43	Obstruction on Public way	99390	93184	54952
44	Sale of obscene Books/Objects	490	108	102
45	Obscene Acts and Songs at Public Places	24882	24708	26485
46	Offences relating to Religion	1942	1455	1749
47	Cheating by Impersonation	528	766	585
48	Offences related to Mischief	2818	2565	2796
49	Arson	9252	8439	7615
50	Criminal Trespass	40101	39703	40818
51	Cruelty by Husband or his Relatives	103272	124934	111549
52	Circulate False/Fake News/Rumours	280	486	1527
53	Criminal Intimidation	94507	101465	115297
54	Insult to the Modesty of Women	6992	6937	7065
F.	Miscellaneous IPC Crimes(Total)	855295	859726	1301483
55	Other IPC crimes	222429	252268	1062399
	Total Cognizable IPC crimes	3132955	3225597	4254356

Crime Heads-wise Cases Registered(CR) under Cognizable SLL Crimes during 2018, 2019 & 2020

SL	Crime heads	CR		
		2018	2019	2020
1	The Dowry Prohibition Act	12826	13307	10366
2	The Immoral Traffic (Prevention) Act	1882	1639	1294
3	The Protection of Women from Domestic Violence Act	579	553	446
4	The Indecent Representation of Women (Prohibition) Act	22	24	12
A.	Crime Against Women – Related Acts	15309	15523	12118
5	The Protection of Children from Sexual Offences Act	39827	47324	47221
6	The Juvenile Justice (Care and Protection of Children) Act	2030	1975	1713
7	The Prohibition of Child Marriage Act	501	523	785
8	The Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act	54	52	51
9	The Child Labour (Prohibition & Regulation) Act	464	772	476
10	The Medical Termination of Pregnancy Act	58	30	30
B.	Children Related – Acts	42934	50676	50276
11	The SC/ST (Prevention of Atrocities) Act against SCs	4212	4144	4242
12	The SC/ST (Prevention of Atrocities) Act against STs	347	432	410
13	The Protection of Civil Rights Act against SCs	254	13	26
14	The Protection of Civil Rights Act against STs	3	3	2
C.	Scheduled Castes and Scheduled Tribes – Related Acts	4816	4592	4680
15	The Prevention of Damage to Public Property Act	7127	6170	4524
16	The Unlawful Activities (P) Act	1182	1226	796
17	The Official Secrets Act	40	39	39
60	Defacement of Public Property Acts	5968	4945	2000
D.	Offences against State - Related Acts	8349	7435	5359
18	The Arms Act	66305	73713	68463
19	The Explosives Act	2062	2148	1994
20	The Explosive Substances Act	2189	1995	2239
E.	Arms/Explosive - Related Acts	70556	77856	72696
21	The Information Technology Act	18495	30846	29643
22	The Copy Right Act	2280	1965	1255
23	The Trade Marks Act	155	183	131
F.	Information Technology/Intellectual Property – Related Acts	20930	32994	31029
24	The Lotteries (Regulation) Act	5037	5917	5773
25	The Chit Funds Acts	87	92	43
26	The Negotiable Instruments Act	77	40	25
27	The Benami Transaction (Prohibition) Act	3	0	1
28	The Mines and Minerals (Development and Regulation) Act	25340	20402	20218
29	Prevention of Corruption Act	1330	1269	982
G.	Finance & Economic Acts	31874	27720	27042
30	Prohibition Act (State)	532569	558620	562215

Crime Heads-wise Cases Registered(CR) under Cognizable SLL Crimes during 2018, 2019 & 2020

SL	Crime heads	CR		
		2018	2019	2020
31	The Excise Act	267990	290923	309247
32	The Narcotic Drugs & Psychotropic Substances Act	63137	72721	59806
H.	Liquor & Narcotic Drugs – Related Acts	863696	922264	931268
33	The Forest Act & The Forest Conservation Act	2768	2118	2287
34	The Wildlife Protection Act	782	613	672
35	The Environmental (Protection) Act	86	487	992
36	The Air & The Water (Prevention & Control of Pollution) Act	17	160	589
37	The Cigarette and Other Tobacco Products Act	23517	22671	49710
38	Noise Pollution Acts	7947	8537	7318
39	The National Green Tribunal Act	79	90	199
I.	Environment & Pollution– Related Acts	35196	34676	61767
40	The Registration of Foreigners Act & The Foreigners Act	1191	1703	1098
41	The Passport Act	526	749	380
42	The Emigration Act	254	166	146
43	The Citizenship Act	7	16	1
J.	Foreigner & Passport – Related Acts	1978	2634	1625
44	The Indian Railways Act	162	141	88
45	The Railway Property (Unlawful Possession) Act	1	2	2
K.	Railways – Related Acts	163	143	90
46	The Indian Telegraph Act	39	35	30
47	The Telegraph Wire (Unlawful Possession) Act	0	2	0
48	The Cinematograph Act	5	3	2
49	The Cable Television Networks (Regulation) Act	2	7	2
L.	Telegraph/Cinematograph Acts	46	47	34
50	The Essential Commodities Act	3961	3381	6244
51	The Prevention of Food Adulteration Act	28	49	65
52	The Food Safety & Standards Act	175	362	625
M.	Food, Drugs and Essential Commodities Acts	4164	3792	6934
53	MACOCA/Control of Organised Crimes	72	52	82
54	The Gambling Act	156110	156302	155367
55	The Electricity Act	183873	128970	111801
56	The Antiques and Art Treasures Act	24	40	21
57	The Representation of the People Act	737	686	74
58	The Bonded Labour System (Abolition) Act	778	1155	1231
59	The Prevention of Insults to National Honour Act	80	54	46
61	The Transplantation of Human Organs Act	3	1	1
62	Transgender Persons (Protection of Rights) Act	0	0	1
63	The Mental Health Act	504	487	292
64	Motor Vehicle Act	232949	203540	55707
65	City/Town Police Acts	101611	84610	62877
66	Other State Local Acts	103265	89553	414589
O.	Other Regulatory & Enforcement – Acts	785974	670395	804089
67	Other SLL Crimes	55695	79814	337922
	Total Cognizable SLL Crimes	1941680	1930561	2346929

State/UT-wise Cases Registered(CR), Cases in which Trials Completed (CTC), Persons Arrested(PAR) and Persons Convicted(PCV) under Total Cognizable IPC Crimes during 2018, 2019 & 2020

SL	State/UT	2018				2019				2020			
		CR	CTC	PAR	PCV	CR	CTC	PAR	PCV	CR	CTC	PAR	PCV
1	Andhra Pradesh	126635	81457	122247	53644	119229	58627	112387	31916	188997	56729	126736	75528
2	Arunachal Pradesh	2613	421	2240	173	2590	126	2037	52	2244	52	2153	16
3	Assam	112233	31912	130612	2198	123512	24538	151434	1883	111558	14598	133641	949
4	Bihar	196911	17186	195376	7842	197935	21176	176442	5812	194698	3546	114032	1909
5	Chhattisgarh	60178	47335	77409	27560	61256	45308	79364	26834	65216	23042	93751	14964
6	Goa	2740	1291	2488	366	2465	1211	2535	387	3393	800	4486	203
7	Gujarat	147574	75126	193948	34923	139503	84325	179788	40304	381849	34044	436717	14522
8	Haryana	108212	42374	85193	18924	111323	37359	84826	14805	103276	8215	89261	5388
9	Himachal Pradesh	14604	4841	14815	1334	14480	4619	13578	1369	14803	2439	12921	1062
10	Jharkhand	45287	14058	41951	4665	50048	15538	32440	5929	51033	13328	49010	6834
11	Karnataka	126534	66375	152690	33156	120165	71111	141443	30743	106350	40514	131913	24176
12	Kerala	186958	164868	227605	146778	175810	163888	211808	152801	149099	100133	163606	82896
13	Madhya Pradesh	248354	130958	265077	95644	246470	139171	248618	96596	283881	75271	252480	55137
14	Maharashtra	346291	131247	348579	60672	341084	131156	318903	71945	394017	55370	309940	39059
15	Manipur	2869	105	1525	50	2830	179	1554	108	2349	55	1461	44
16	Meghalaya	2921	507	1752	152	3125	3689	3656	2139	2871	792	1360	208
17	Mizoram	1774	755	1957	879	2379	1169	2301	1266	1787	973	1540	1109
18	Nagaland	1223	449	1349	400	1117	420	1150	410	1022	244	989	270
19	Odisha	83769	21227	50184	1750	96033	16231	45455	3724	108533	8164	47089	1053
20	Punjab	41640	20636	42970	11363	44697	18871	49352	10443	49870	5901	67274	5035
21	Rajasthan	171889	69706	147351	63875	225306	74298	175449	75222	193279	53501	167264	46616
22	Sikkim	620	212	476	75	632	86	719	20	504	88	573	10
23	Tamil Nadu	185912	138498	438252	101548	168116	106003	339802	80327	891700	74617	1345778	66194
24	Telangana	113951	54660	80987	23403	118338	46000	75359	23983	135885	34417	94450	28254
25	Tripura	5325	1593	3631	548	5336	2304	3296	874	4010	608	2604	308
26	Uttar Pradesh	342355	90299	414112	144274	353131	88418	387852	120689	355110	110677	454485	130454
27	Uttarakhand	14739	2720	9692	1640	12081	5591	9381	4955	13812	1289	10106	640
28	West Bengal	157610	29465	117557	5240	157506	32634	123697	4197	158060	13689	155120	2328
	TOTAL STATE(S)	2851721	1240281	3172025	843076	2896497	1194046	2974626	809733	3969206	733096	4270740	605166
29	A&N Islands	706	304	811	179	564	333	590	198	482	234	601	234
30	Chandigarh	3072	1204	3376	793	2819	1257	2562	892	2583	513	2931	368
31	D&N Haveli and Daman & Diu+	574	801	841	78	548	627	914	54	441	210	964	28
32	Delhi	249012	20805	99875	13900	299475	26335	100193	17404	249192	24088	107691	21897
33	Jammu & Kashmir*	24216	12693	33203	5933	22404	12305	35546	7109	25233	6236	33146	5247
34	Ladakh	-	-	-	-	-	-	-	-	387	283	471	363
35	Lakshadweep	48	0	22	0	123	0	50	0	107	0	62	0
36	Puducherry	3606	919	4837	727	3167	773	4298	642	6725	2302	8246	926
	TOTAL UT(S)	281234	36726	142965	21610	329100	41630	144153	26299	285150	33866	154112	29063
	TOTAL (ALL INDIA)	3132955	1277007	3314990	864686	3225597	1235676	3118779	836032	4254356	766962	4424852	634229

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018

* Data of erstwhile Jammu & Kashmir State including Ladakh during 2018

State/UT-wise Cases Registered(CR), Cases in which Trials Completed (CTC), Persons Arrested(PAR) and Persons Convicted(PCV) under Total Cognizable SLL Crimes during 2018, 2019 & 2020

SL	State/UT	2018				2019				2020			
		CR	CTC	PAR	PCV	CR	CTC	PAR	PCV	CR	CTC	PAR	PCV
1	Andhra Pradesh	18068	14015	32343	28181	26522	17572	26687	36793	49108	12826	39769	29130
2	Arunachal Pradesh	204	15	295	4	287	11	375	3	259	3	348	1
3	Assam	8340	1229	10138	264	9271	1319	11294	165	10051	847	12482	76
4	Bihar	65904	2952	76015	1497	71174	2000	79365	1500	62814	940	61222	445
5	Chhattisgarh	38055	27907	58476	37579	35305	31339	54024	40951	37957	17914	50543	28739
6	Goa	1144	671	1340	61	1262	1042	1503	89	973	609	1172	75
7	Gujarat	245620	129871	316363	74233	291563	198384	356249	132384	317770	60374	384860	43283
8	Haryana	83017	23336	38253	19875	55013	24481	31336	19012	89119	5943	33841	6140
9	Himachal Pradesh	4990	2672	5391	1994	5444	3348	5227	2292	5827	2475	6301	2172
10	Jharkhand	10377	2783	8416	1128	12158	3281	9795	1643	12537	2959	12631	1692
11	Karnataka	36882	21615	69391	34840	43526	23475	71046	37988	43730	20633	77148	46435
12	Kerala	325209	358568	342418	367881	277273	343487	283557	352831	405625	184340	315337	205916
13	Madhya Pradesh	156775	135438	163111	169970	149149	131411	154399	180599	144165	99248	152049	135166
14	Maharashtra	169383	87157	174404	31390	168349	81615	151833	35893	144986	26068	108774	16282
15	Manipur	912	306	1109	294	831	333	1093	296	637	43	811	36
16	Meghalaya	561	91	594	55	772	440	821	306	873	156	835	122
17	Mizoram	577	228	739	238	501	338	627	409	502	286	638	336
18	Nagaland	552	451	824	622	544	404	822	458	489	214	722	322
19	Odisha	23639	12741	12918	182	25492	7695	15270	5107	25697	2548	15308	1048
20	Punjab	28678	19684	36943	15517	28158	19586	37469	15541	33005	5775	43914	5691
21	Rajasthan	78657	53197	93537	65678	79088	66773	91256	82344	67099	44651	78616	55140
22	Sikkim	249	158	302	54	189	65	216	16	171	42	216	16
23	Tamil Nadu	313276	277813	363491	288017	286978	210324	326933	217693	485981	119649	534611	126887
24	Telangana	12907	6847	11954	5912	12916	6916	12751	8064	11619	5742	12982	8125
25	Tripura	753	146	953	84	652	201	1084	107	643	100	1037	81
26	Uttar Pradesh	242802	187908	298103	258527	275447	180380	297872	177263	302815	143744	330299	154511
27	Uttarakhand	19976	4642	16542	4668	16187	8170	14898	13539	43520	3337	41277	3367
28	West Bengal	30453	5896	25828	3130	30543	6691	29225	3845	24307	1379	37481	397
	TOTAL STATE(S)	1917960	1378337	2160191	1411875	1904594	1371081	2067027	1367131	2322279	762845	2355224	871631
29	A&N Islands	2993	1223	3107	1247	3470	1959	3599	1973	2060	1157	2509	1238
30	Chandigarh	2895	2489	3871	2663	1699	1617	1938	1761	671	742	870	775
31	D&N Haveli and Daman & Diu+	75	46	169	13	112	72	260	8	92	50	204	2
32	Delhi	13600	5105	20970	4786	16786	7004	25945	6356	16878	2195	24570	1986
33	Jammu & Kashmir*	3060	1536	3983	1206	3004	1653	4321	1523	3678	675	4357	734
34	Ladakh	-	-	-	-	-	-	-	-	16	9	14	10
35	Lakshadweep	29	0	58	0	59	2	118	0	40	3	116	2
36	Puducherry	1068	368	808	361	837	300	954	285	1215	418	1898	175
	TOTAL UT(S)	23720	10767	32966	10276	25967	12607	37135	11906	24650	5249	34538	4922
	TOTAL (ALL INDIA)	1941680	1389104	2193157	1422151	1930561	1383688	2104162	1379037	2346929	768094	2389762	876553

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018

*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2018